

HIGH COURT OF UTTARAKHAND, AT NAINITAL

NOTIFICATION

Notification No. 88/UHC/Admin.B/2020,

Dated 14.04.2020

Having considered the fact that the lockdown declared by Government of India, is being continued till 03.05.2020, Hon'ble the Chief Justice is pleased to issue following directions in continuation with Notification No. 87/UHC/Admin.B/2020 dated 12.04.2020 of the High Court of Uttarakhand.

1. District Judges/Principal Judge/Judge, Family Courts, shall assess the number of Courts required for the urgent work, as mentioned in the Notification No. 87/UHC/Admin.B/2020 dated 12.04.2020 and the Presiding Officers of the remaining Courts shall work from offices situated in their respective residences.
2. Minimum staff, as decided by the District Judges/Principal Judge/Judge, Family Courts, shall be called for duties.
3. All precautions shall be taken and observed in the court precincts to prevent the spread of the virus.
4. Guidelines issued by the appropriate authorities regarding social distancing shall be strictly followed.


By orders of Hon'ble the Chief Justice

Sd/-
(Hira Singh Bonal)
Registrar General

No 1755/UHC/Admin.B/2020, Dated 14.04.2020

Copy to Followings for information and needful-

1. P.P.S. to Hon'ble the Chief Justice for placing copy of this Notification before His Lordship.
2. P.S./P.A. to the Hon'ble Judges, for placing copy of the Notification before their Lordships.
3. Secretary Law, Government of Uttarakhand, Dehradun.
4. Uttarakhand Judicial and Legal Academy, Bhowali, Nainital.
5. Member-Secretary, UKSLSA, Nainital.
6. All the District & Sessions Judges, Principal Judge/Judge, Family Courts, Special Courts of the State.
7. All the Registrars/JRs/DRs/ARs of the High Court.
8. All the Sections of the High Court.
9. Protocol Officer/Public Relation Officer/Management Officer of the High Court.
10. Director, Printing and Stationery, Roorkee with request to publish this Notification in the next issues of the Gazette.
11. Officer I/c, NIC, High Court of Uttarakhand, Nainital with request to publish the Notification in official website of the High Court.
12. Guard file/Notice Board.


14.04.2020
Registrar (Judicial)